

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CAA)/20/2024
NAME OF THE PETITIONER : Golden Chest Ventures Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230 to 232 of CA, 2013

ORDER

Ld. PCS Mr. A. Rengarajan for the Petitioner. Mr. B. Palani is present for OL.

Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

OL and RD report filed.

RD has no substantive objections.

Ld. Counsel for the Petitioner states that Sr. Counsel is not available and seeks short adjournment.

List the petition for hearing on **07.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk